

Order No. 19 dt 28.6.99

At the request of members of Bar, no hearing case is taken up today due to bad demise of a member of Bar. Posted to 13/7/99 for hearing as a post-heard case.

Vice-Chairman
28.6.99

Member (J)

Or. No. 20 dt 13.7.99

On behalf of Shri C.A. Rao, learned Counsel for the petitioner, a memo has been filed stating that the petitioner does not want to pursue this O.A.

Heard learned counsel on behalf of Shri C.A. Rao for the petitioner and Shri V.B. Mahapatra, learned sr. standing counsel for the respondents. In view of memo filed the O.A. is disposed of for not being pressed.

Vice-Chairman
13.7.99

Member (J)